

Filing under clause (ca) of sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

CORPORATE DEBTOR: I-VANTAGE INDIA PRIVATE LIMITED

Amount in Rs.

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of Contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured Financial Creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured Financial Creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	6	46618740572	6	41677784232	0	0	4940956340	3	
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational Creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational Creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational Creditors (Government Dues)	0	0			0	0	0	7	
8	Operational Creditors (other than Workmen, Employees and Government Dues)	0	0	0		0	0	0	8	
9	Other creditors, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		6	46618740572		41677784232	0	0	4940956340		

Murali Mohan Chevuturi
Resolution Professional
In the matter of I-VANTAGE INDIA (P) Ltd
Date: 29.07.2024

Annexure-1

Name of the Corporate Debtor	I-VANTAGE INDIA PRIVATE LIMITED	Date of Commencement of CIRP	08.07.2024
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List of Creditors as on 29.07.2024**List of Secured Financial Creditors belonging to any Class of Creditors****Amount in Rs.**

Sl.No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

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Date: 29.07.2024

Annexure-2

Name of the Corporate Debtor		I-VANTAGE INDIA PRIVATE LIMITED			Date of Commecement of CIRP			08.07.2024					
List of Creditors as on 29.07.2024													
List of Unsecured Financial Creditors belonging to any Class of Creditors													
Amount in Rs.													
Sl.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

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In the matter of I-VANTAGE INDIA (P) Ltd
Date: 29.07.2024

Annexure-3

Name of the Corporate Debtor		I-VANTAGE INDIA PRIVATE LIMITED								Date of Commencement of CIRP		08.07.2024		
List of Creditors as on 29.07.2024														
List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors)														
														Amount in Rs.
Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	BOI	22/07/2024	6181214104	6181086781	Financial	6181086781	Nil	No	14.83	0	0	0	127323	
2	BOM	22/07/2024	1521934779	1521934779	Financial	1521934779	Nil	No	3.65	0	0	0	0	
3	CANARA BANK	22/07/2024	5064470540	2235298792	Financial	2235298792	Nil	No	5.36	0	0	0	2829171748	
4	IDBI	22/07/2024	1559044375	1358705908	Financial	1358705908	Nil	No	3.26	0	0	0	200338467	
5	PNB	22/07/2024	6009279317	4989110725	Financial	4989110725	Nil	No	11.97	0	0	0	1020168592	
6	SBI	20/07/2024	26282797457	25391647247	Financial	25391647247	Nil	No	60.92	0	0	0	891150210	
Total			46618740572	41677784232		41677784232	-	-	100.00	0	0	0	4940956340	

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Annexure-4

Name of the Corporate Debtor			I-VANTAGE INDIA PRIVATE LIMITED					Date of Commecement of CIRP		08.07.2024			
List of Creditors as on 29.07.2024													
List of Unsecured Financial Creditors (other than financial creditors belonging to any Class of Creditors)													
													Amount in Rs.
Sl.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

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Annexure-5

Name of the Corporate Debtor			I-VANTAGE INDIA PRIVATE LIMITED			Date of Commecement of CIRP			08.07.2024				
List of Creditors as on 29.07.2024													
List of operational creditors (Workmen)													
													Amount in Rs.
Sl.No	Name of the Authorized Representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

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Annexure-6

Name of the Corporate Debtor			I-VANTAGE INDIA PRIVATE LIMITED				Date of Commecement of CIRP			08.07.2024			
List of Creditors as on 29.07.2024													
List of operational creditors (Employees)													
													Amount in Rs.
Sl.No	Name of the Authorised Representative, if any	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

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Annexure-7

Name of the Corporate Debtor		I-VANTAGE INDIA PRIVATE LIMITED			Date of Commecement of CIRP				08.07.2024				
List of Creditors as on 29.07.2024													
List of operational creditors (Government dues)													
													Amount in Rs.
Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	NIL	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Total				-	-	-	-	-	-	-	-	-	

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Annexure-8

Name of the Corporate Debtor		I-VANTAGE INDIA PRIVATE LIMITED				Date of Commecement of CIRP				08.07.2024				
List of Creditors as on 29.07.2024														
List of operational creditors (Other than Workmen and Employees and Govrnment dues)														
													Amount in Rs.	
Sl.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Total			0	0	-	0	0	-	-	0	0	0	0	

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Date: 29.07.2024

Annexure-9

Name of the Corporate Debtor		I-VANTAGE INDIA PRIVATE LIMITED			Date of Commencement of CIRP			08.07.2024					
List of Creditors as on 29.07.2024													
List of other creditors (Other than financial creditors and operational creditors)													
													Amount in Rs.
Sl.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

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